

DIVISION BENCH  
COURT - I

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/203(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>BANK OF INDIA LIMITED VS IDEAL MOVERS PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance via video conference/physically**

Mr. Rishav Banerjee, Adv. ] For Financial Creditor  
Ms. Sanjana Nandi, Adv.

Mr. Shaunak Mitra, Adv. ] For Corporate Debtor  
Mr. Dripto Majumder, Adv.  
Mr. Saubhik Chowdhury, Adv.  
Mr. Tanishq Pathak, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. In terms of order dated 2<sup>nd</sup> April, 2024 hard copy of affidavit has been filed by the Ld. Counsel for the Financial Creditor.
3. Ld. Counsel appearing for the Corporate Debtor seeks last and final opportunity of three weeks' time to bring on record the settlement of the parties.
4. Post this matter for reporting settlement on **27.06.2024**.
5. It is made clear that no further adjournment will be granted.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**